

(c) and (d) The details of India's trade with China during April-September, 2001 as compared to the corresponding period of last year are as under:—

(Rupees in lakhs)

	April-Sept., 2000	April-Sept., 2001*	%age growth
Exports to China	161498	201368	24.68
Imports from China	325072	436528	34.28
Total Trade	486570	637896	31.10

(Source: DGCI \$ S)

\* Provisional data and subject to change.

#### **Production and use of Nitro Glycerine based explosives**

2909. SHRI P.K. MAHESHWARI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total quantity of Nitro Glycerine based explosives consumed in the country during each of the last three years and expected to be used in the next three years by the Coal and Mines, Road and Highways and other sectors for blasting purposes;

(b) the total quantity of Nitro Glycerine based explosives imported and exported during the above period;

(c) the total quantity of Nitro Glycerine based explosives and its substitutes produced;

(d) the details of major manufacturers of Nitro Glycerine based explosives with its production capacity; and

(e) the details of other fields in which Nitro Glycerine based explosives are being used?

THE MINISTER OF STATE IN THE MINISTRY OF

COMMERCE AND INDUSTRY (Dr. Raman Singh): (a) Nitro Glycerine based explosives produced for consumption during each of the last three years are as below:-

Year	Quantity
(i) 1998-1999	28,630 MT
(ii) 1999-2000	24,917 MT
(iii) 2000-2001	32,885 MT

The consumption of Nitro Glycerine based explosives in the next three years will depend upon the demand from various sectors of the economy including coal and mines, road and highways etc.

(b) Nitro Glycerine based explosives have not been imported during the above period. Export of Nitro Glycerine based explosives during the last three years are as below:—

Year	Quantity
(i) 1998-1999	83 MT
(ii) 1999-2000	123 MT
(iii) 2000-2001	808 MT

(c) the total quantity of Nitro Glycerine based explosives and its substitutes produced annually in the country is approx. 28,000 MT and 3 lakhs MT respectively.

(d) There are four manufacturers of Nitro Glycerine based explosives in the civil sector in the country. Their names and annual production capacities are as below:—

Name	Production capacity (per annum)
(i) M* Noble Explochem Ltd. Wardha, Maharashtra	15,000 MT
(ii) ME Tamil Nadu Industrial Explosives Ltd., Vellore	15,000 MT
(iii) M* Bharat Explosives Ltd., Lalitpur	10,000 MT
(iv) Ordnance Factory, Jawahar Nagar, Bhandara	5,000 MT

(c) Nitro Glycerine based explosives are used in all applications of

blasting especially in precision blasting, high altitude, low temperature and under water applications.

**Growth Centres in Andhra Pradesh**

2910. DR. DASARI NARAYANA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the present status of four Growth Centres approved at Hindupur, Khammam, Ongole and Vizianagaram in Andhra Pradesh;

(b) whether any of them have been developed and become functional;

(c) if not, the details of Growth Centres which have not been developed so far and the reasons therefor; and

(d) by when these Growth Centres will become functional?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) to (d) Out of the four Growth Centres approved in Andhra Pradesh, two Growth Centres at Hindupur and Ongole have become functional, as allotment of industrial plots has commenced there. Land has been acquired in the Bobbili Growth Centre and development work is in progress. Government of Andhra Pradesh had proposed for shifting the fourth Growth Centre at Vemsoor from Khammam District to Mahboobnagar District in the State. Government of India has approved, in principle, their proposal for change of location and has asked the State Government to submit detailed proposal. The proposal is awaited.

**Modernization of intellectual property administration**

2911. SHRI RUMANDLA RAMACHANDRAIAH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a massive project to modernize intellectual property administration in India involving patents, designs, trademarks and geographical indications is under implementation;

(b) if so, whether there is a need to deliberate on demystifying